The Citizenship (Amendment) Bill, 2014 (Amendment of Section 9)

SHRI SHANTARAM NAIK (Goa): Sir, I move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

The question was put and the motion was adopted.

SHRI SHANTARAM NAIK: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2014 (Amendment of Tenth Schedule)

SHRI SHANTARAM NAIK (Goa): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI SHANTARAM NAIK: Sir, I introduce the Bill.

The Quoting of Source of Law Bill, 2014

SHRI SHANTARAM NAIK (Goa): Sir, I move for leave to introduce a Bill to provide for the quoting of source of law while publishing notifications, orders, circulars, tenders for bringing in transparency in government functioning and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SHANTARAM NAIK: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2014 (Amendment of Article 39)

डा. संजय सिंह (असम) : महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.

डा. संजय सिंह: महोदय, मैं विधयक को पुरःस्थापित करता हूं।

The Constitution (Amendment) Bill, 2014 (Amendment of Article 214)

डा. संजय सिंह (असम) : महोदय, मैं प्रस्ताव करता हूं कि भारत के संविधान का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

The question was put and the motion was adopted.